

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO. 283 OF 2024

In the Matter of

N. Malayanathan

...Petitioner

v.

Puducherry Coastal Zone Management Authority and Ors

.... Respondents

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THROUGH

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Puducherry region

S. No.	Map No.	Existing data	Missing data	Petition details	Status by PCZMA
1	PY05	<ul style="list-style-type: none"> • It has the following fishing villages: Pudhukuppam, Nallavadu, Panithittu, Narambai and Moorthi Kuppam Fishing settlement boundaries are marked properly. • Schools, hospitals, ice plants and fish landing centers are marked. • Boat parking/fish drying area/net mending yard are partially marked. • Fish breeding area and fishing zone are partially marked. • Only a portion of mangrove forest of about 5.93 acres has been marked. • Likewise, sand dunes (14.94 acres), salt marsh (3.43 acres) and turtle nesting grounds (49.62 acres) are marked partially. 	<ul style="list-style-type: none"> • In Panithittu fishing village, No Development Zone (NDZ) should be 200 m but marked as 50 m in the plan. Many infrastructures within the fishing settlements such as temples, ponds, fish auction areas, cremation grounds and play grounds are not marked. • Shoreline fishing area and fish drying area are not marked fully. • Many fishing zones are missing in the map. For example, there is no fishing zone marked within the river/backwater. Though CRZ IVA extends to 12 nautical miles, the map shows only the initial 	<p>Saravanan and Senthil have submitted maps of all the fishing villages of Puducherry and Karaikal districts to the Director of Fisheries Department on 28/11/23.</p> <ul style="list-style-type: none"> • Malayalathan has submitted a petition to the Member Secretary of Puducherry Pollution Control Committee on 03/05/24 regarding inclusion of various infrastructures in the plans, including shoreline fishing area and fish drying area. • Malayalathan also submitted a petition to the Member Secretary on 09/10/24 regarding the NDZ issue in Panithittu. Malayalathan has submitted a petition on Ecologically Sensitive Areas with many maps and figures to the Forest 	<p>As per para 2.3.1 CRZ-III A of CRZ Notification, 2019;</p> <ul style="list-style-type: none"> • Such densely populated CRZ-III areas, where the population density is more than 2161 per sq km as per 2011 census base, shall be designated as CRZ –III A. In CRZ-III A, area up to 50 mts from the HTL on the landward side shall be earmarked as the No Development Zone (NDZ), provided the CZMPs as per this Notification, framed with due consultative process, have been approved, failing which, a NDZ of 200 mts shall continue to apply. • Data received from the Department of Economics and

			<p>2.5 nautical miles.</p> <ul style="list-style-type: none"> • Future housing plan is missing. About 24.73 acres of mangrove forest are missing in this plan. • Likewise, about 154.21 acres of sand dunes are missing here. • With respect to salt marsh, the total missing area is about 89.05 acres. • About 82.04 acres of turtle nesting grounds are missing here. • Detailed environment management plan is missing. 	<p>Department of Puducherry and other departments connected to the CZMP on 09/08/2024.</p>	<p>Statistics, GoP population density is more than 2161 per sq km as per 2011 census in Kirumapakkam Revenue Village, Further, Panithittu Hamlet Village belongs to Kirumapakkam Revenue Village Hence, it is classified as CRZ – III A the NDZ is only applicable for 50 meter from the HTL of Sea.</p> <ul style="list-style-type: none"> • Temples, ponds, fish auction areas, cremation grounds and play grounds will be incorporate in the 1:3960 scale map after approval of 1:25000 scale map by MoEF& CC. • Fish drying yard, Fishing Zone, In Sea and Back water marked as per the Data provided by Department of Fisheries
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					<p>and fishermen Welfare, GoP.</p> <ul style="list-style-type: none"> • Future housing plan for fisherman Community will marked in the 1:3960 scale vide MoEF & CC letter dated 04.10.2024 addressed to TNSCZMA. • Approved CZMP database as per the CRZ Notification 2011 were used, The HTLs LTLs ESAs were provided by NCSCM.
2	PY06	<p>It has the following fishing villages: Cholainagar North, Cholainagar South, Vaithikuppam, Kurichikuppam, Vambakeerapal ayam, Veerampattina m and Chinna Veerampattinam.</p> <ul style="list-style-type: none"> • Fishing settlement boundaries are marked properly. • Schools, hospitals, community halls and ice plants are marked. • Boat parking/fish drying area/net mending yard are partially marked. • Fish breeding area and fishing zone are partially marked. 	<p>Many infrastructures within the fishing settlements such as temples, festival conducting area, ponds, fish auction areas, cremation grounds and play grounds are not marked.</p> <ul style="list-style-type: none"> • Shoreline fishing area and fish drying area are not marked fully. • Many fishing zones are missing in the map. For example, there is no fishing zone marked inside Chunnambar and Ariyankuppam rivers. 	<p>Saravanan and Senthil have submitted maps of all the fishing villages of Puducherry and Karaikal districts to the Director of Fisheries Department on 28/11/23.</p> <ul style="list-style-type: none"> • Malayalathan has submitted a petition to the Member Secretary of Puducherry Pollution Control Committee on 03/05/24 regarding inclusion of various 	<p>Fishing Zone / Fish breeding areas are marked in Chunnambar and Ariyankuppam rivers is marked in the draft CZMP which was published in October 2024.</p> <ul style="list-style-type: none"> • Future housing plan for fisherman Community will marked in the 1:3960 scale vide MoEF & CC letter dated 04.10.2024 addressed to

		<ul style="list-style-type: none"> • A portion of mangrove forest (46.50 acres) is marked in this plan. • Only half of the sand dunes are marked here (30.85 acres). 	<p>Though CRZ IVA extends to 12 nautical miles, the map shows only a portion of this zone. Future housing plan is missing here.</p> <ul style="list-style-type: none"> • Seawall is not marked. • About 125.23 acres of mangrove forest are missing here. • The total missing area of sand dunes come to 64.11 acres. • W.r.t mud flats, it is about 19.03 acres. • About 22.90 acres of turtle nesting grounds are missing here. • Environment management plan is missing. 	<p>infrastructures in the plans, including shoreline fishing area and fish drying area.</p> <ul style="list-style-type: none"> • He also submitted a petition to the Member Secretary on 14/06/24 regarding the inclusion of sea erosion and sea walls in the CZMP plans. • Malayalathan has submitted a petition on Ecologically Sensitive Areas with many maps and figures to the Forest Department of Puducherry and other departments connected to the CZMP on 09/08/2024. 	<p>TNSCZMA.</p> <ul style="list-style-type: none"> • Temples, ponds, fish auction areas, cremation grounds and play grounds will be incorporate in the 1; 3960 scale map after approval of 1:25000 scale map by MoEF& CC. • Future housing plan for fisherman Community will marked in the 1:3960 scale vide MoEF & CC letter dated 04.10.2024 addressed to TNSCZMA. • Approved CZMP database as per the CRZ Notification 2011 were used, The HTLs LTLs ESAs were provided by NCSCM.
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3	PY07	<p>This map has the following fishing villages: Kanagachettiku lam, Periya Kalapet, Chinna Kalapet and Pillaichavady.</p> <ul style="list-style-type: none"> • Fishing settlement boundaries are marked properly. • Schools, hospitals, community halls and ice plants are marked. • Boat parking/fish drying area/net mending yard are partially marked. • Fish breeding area and fishing zone are partially marked. • There is no ecologically sensitive area marked in this map. 	<p>Many infrastructures within the fishing settlements such as temples, ponds, fish auction areas, cremation grounds and play grounds are not marked.</p> <ul style="list-style-type: none"> • Shoreline fishing area and fish drying area are not marked fully. • Many fishing zone are missing in the map. For example, there is no fishing zone marked inside Chunnambar and Ariyankuppam rivers. Though CRZ IVA extends to 12 nautical miles, the map shows only a portion of this zone. • Future housing plan missing here. • Seawall is not marked. • About 8.09 acres of sand dunes are missing in this plan. • Likewise, when it comes to turtle nesting ground, the total 	<p>Saravanan and Senthil has submitted maps of all the fishing villages of Puducherry and Karaikal districts to the Director of Fisheries Department on 28/11/23.</p> <ul style="list-style-type: none"> • Malayalathan has submitted a petition to the Member Secretary of Puducherry Pollution Control Committee on 03/05/24 regarding inclusion of various infrastructures in the plans, including shoreline fishing area and fish drying area. • He also submitted a petition to the Member Secretary on 14/06/24 regarding the inclusion of sea erosion and sea walls in the CZMP plans. • Malayalathan has submitted a petition on Ecologically Sensitive Areas with many maps and figures to the Forest department of Puducherry and other line departments those that are 	-do-
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			<p>missing area is about 9.30 acres.</p> <ul style="list-style-type: none">• The detailed environment management plan is missing.	<p>connected to the CZMP on 09/08/2024.</p>	
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Karaikal Region:

S. No.	Map No.	Existing data	Missing data	Petition details	Status of PCZMA
4	PY01	<ul style="list-style-type: none"> • This map has the fishing village of Vaanjur. • Fishing settlement boundary is marked properly. • Hospital and community hall are marked. • Boat parking/fish drying area/net mending yard are partially marked. • There is no ecologically sensitive area marked in this map. 	<ul style="list-style-type: none"> • Many infrastructures within the fishing settlements such as temple, pond, cremation ground and play ground are not marked. • Shoreline fishing area and fish drying area are completely missing. • Fishing area and fish breeding area are completely missing in this plan. • Likewise, there is no plan on future housing here. • About 45.19 acres of sand dunes are missing in this map. • Similarly, about 47.46 acres of salt marsh 	<ul style="list-style-type: none"> • Saravanan and Senthil have submitted maps of all the fishing villages of Puducherry and Karaikal districts to the Director of Fisheries Department on 28/11/23. • On 02/09/24, the fishers and fisher panchayat of Karaikal district had submitted a petition with maps on fishing area and fish breeding area. • Malayalathan has 	<p>As per para 2.3.1 CRZ-III A of CRZ Notification, 2019;</p> <ul style="list-style-type: none"> • Such densely populated CRZ-III areas, where the population density is more than 2161per sq km as per 2011 census base, shall be designated as CRZ –III A. In CRZ-III A, area up to 50 mts from the HTL on the landward side shall be earmarked as the No Development Zone (NDZ), provided the CZMPs as per this Notification, framed with due consultative process, have been approved, failing

			<p>and about 47.33 acres of turtle nesting grounds are missing here.</p> <ul style="list-style-type: none"> The detailed environment management plan is missing. 	<p>submitted a petition to the Member Secretary of Puducherry Pollution Control Committee on 03/05/24 regarding inclusion of various infrastructures in the plans, including shoreline fishing area and fish drying area.</p> <ul style="list-style-type: none"> The fishers and fisher panchayat of Karaikal district had submitted a petition on Ecologically Sensitive Areas to the District Collector and others on 20/08/2024. Malayalathan has 	<p>which, a NDZ of 200 mts shall continue to apply.</p> <ul style="list-style-type: none"> Data received from the Department of Economics and Statistics, GoP population density is more than 2161per sq km as per 2011 census in Kirumapakkam Revenue Village, Further, Panithittu Hamlet Village belongs to Kirumapakkam Revenue Village Hence, it is classified as CRZ – III A the NDZ is only applicable for 50 meter from the HTL of Sea. Temples, ponds, fish auction areas, cremation grounds and play grounds will be incorporate
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				<p>submitted a petition on Ecologically Sensitive Areas with many maps and figures to the Forest.</p> <ul style="list-style-type: none"> • Department of Puducherry and other departments connected to the CZMP on 09/08/2024. 	<p>in the 1; 3960 scale map after approval of 1:25000 scale map by MoEF& CC.</p> <ul style="list-style-type: none"> • Fish drying yard, Fishing Zone, In Sea and Back water marked as per the Data provided by Department of Fisheries and fishermen Welfare, GoP. • Future housing plan for fisherman Community will marked in the 1:3960 scale vide MoEF & CC letter dated 04.10.2024 addressed to TNSCZMA. • Approved CZMP database as per the CRZ Notification 2011 were used, The HTLs LTLs ESAs were
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					provided by NCSCM.
5	PY02	<ul style="list-style-type: none"> This map has the following fishing villages: Mandabathur, Kaalikuppam, Akkampettai, Kottaicherry, Keezhakasakud y Medu, Kilanjalmadu and Karaikalmedu. Fishing settlement boundaries are marked properly. Schools, hospitals, community halls and ice plants are marked. Boat parking/fish drying area/net mending yard are partially marked. Fish breeding area and fishing zone are partially marked. About 40 per cent of mangrove forest (30.21 acres) are marked. A majority of mud flat areas (7.77 acres) are marked. 	<ul style="list-style-type: none"> Many infrastructures within the fishing settlements such as temple, pond, cremation ground and play ground are not marked. Shoreline fishing area and fish drying area are not marked fully. Many fishing zone are missing in the map. Though CRZ IVA extends to 12 nautical miles, the map shows only a portion of this zone. Future housing plan missing here. With respect to mangrove forest, about 78.68 acres are missing. 	<ul style="list-style-type: none"> Saravanan and Senthil have submitted maps of all the fishing villages of Puducherry and Karaikal districts to the Director of Fisheries Department on 28/11/23. On 02/09/24, the fishers and fisher panchayat of Karaikal district had submitted a petition with maps on fishing area and fish breeding area. Malayalathan has submitted a petition 	<p>Fishing Zone / Fish breeding areas are marked in Chunnambar and Ariyankuppam rivers is marked in the draft CZMP which was published in October 2024.</p> <ul style="list-style-type: none"> Future housing plan for fisherman Community will marked in the 1:3960 scale vide MoEF & CC letter dated 04.10.2024 addressed to TNSCZMA. Temples, ponds, fish auction areas, cremation grounds and play grounds will be incorporate in the 1; 3960 scale map after approval of 1:25000 scale map by MoEF& CC. Future housing plan for fisherman Community will marked in the

		<ul style="list-style-type: none"> • A meager 5 per cent of salt marsh areas are marked. 	<ul style="list-style-type: none"> • About 83.65 acres of sand dunes are not marked. • The total area of mud flat missing in this plan is 1.14 acres. • About 234.34 acres of salt marsh areas are missing here. • For turtle nesting ground, the total missing area is 76.09 acres. • Detailed environment management plan is missing. 	<p>to the Member Secretary of Puducherry Pollution Control Committee on 03/05/24</p> <ul style="list-style-type: none"> • regarding inclusion of various infrastructures in the plans, including shoreline fishing area and fish drying area. • The fishers and fisher panchayat of Karaikal district had submitted a petition on Ecologically Sensitive Areas to the District Collector and others on 20/08/2024. • Malayalathan has submitted a petition 	<p>1:3960 scale vide MoEF & CC letter dated 04.10.2024 addressed to TNSCZMA.</p> <ul style="list-style-type: none"> • Approved CZMP database as per the CRZ Notification 2011 were used, The HTLs LTLs ESAs were provided by NCSCM.
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				<p>on Ecologically Sensitive Areas with many maps and figures to the Forest Department of Puducherry and other departments connected to the CZMP on 09/08/2024.</p>	
6	PY03	<ul style="list-style-type: none"> • There are no fishing villages in this map. • Ecologically sensitive areas are partially marked. 	<ul style="list-style-type: none"> • Fish breeding area and fishing zone are not marked in Nandal river. • Detailed environment management plan is missing. 	<ul style="list-style-type: none"> • Not applicable • Not applicable 	<ul style="list-style-type: none"> • Fish drying yard, Fishing Zone, In Sea and Back water of Karaikal region marked as per the Data provided by Department of Fisheries and fishermen Welfare, GoP.

GROUNDNS

- A. The respondents have failed to see that the draft CZMP maps and land use maps uploaded on the website are incomplete. They do not conform to the mandate of the CRZ Notification, 2019.

Reply by PCZMA;

The draft Coastal Zone Management Plans (CZMP) maps for Puducherry (3 maps) and Karaikal (3 maps), along with Land Use Maps for Puducherry (3 maps) and Karaikal (3 maps), totaling 12 maps, have been uploaded to the website as provided by NCSCM.

- B. The Respondents have failed to see that the so-called “revised” CZMPs suffer from the same infirmities as the draft CZMPs for which public hearings were scheduled in May 2024.

Reply by PCZMA;

The draft Coastal Zone Management Plans (CZMP) maps for Puducherry and Karaikal have been prepared in accordance with the Hon’ble NGT Orders and have been published for public comments.

- C. The Respondents have failed to see that the impugned notification, apart from being illegal, are also contumacious as they are in violation of the statements filed by them before this Hon’ble Tribunal in OA 171 of 2024, undertaking that the CZMPs will be in compliance with the law.

Reply by PCZMA;

The draft Coastal Zone Management Plans (CZMP) maps for Puducherry and Karaikal have been prepared as per Hon’ble NGT Orders and the provision of CRZ Notification, 2019 also CZMP guidelines issued by MoEF & CC.

- D. The respondents have failed to see that all the 6 “revised” maps uploaded are incomplete – they do not even have all the necessary components / features marked in the maps.

Reply by PCZMA;

The draft Coastal Zone Management Plans (CZMP) maps for Puducherry and Karaikal have been prepared as per the provision of CRZ Notification, 2019 and CZMP guidelines issued by MoEF & CC.

- E. The respondents have failed to see that even fundamental components like fishing Zones in the water bodies and fishing village boundaries, breeding and spawning grounds of fish, common properties of the fishermen communities, detailed plans for long term housing needs of coastal fisher communities have not been marked on any of the 6 CZMP map sheets uploaded.

Reply by PCZMA

The draft Coastal Zone Management Plans (CZMP) maps for Puducherry and Karaikal delineate fishing zones within the water bodies, as well as the boundaries of fishing villages. They also identify key facilities for fishing communities, including schools, hospitals, ice plants, fish landing centers, net mending sheds, boat parking areas, and fish drying yards. These maps, created at a scale of 1:25,000, have been uploaded to the website

- F. The respondents have failed to see that the existing authorised developments on the seaward side have not been marked in any of the 6 CZMP map sheets uploaded.

Reply by PCZMA

The draft Coastal Zone Management Plans (CZMP) maps for Puducherry and Karaikal has demarked tThe existing authorized developments on the seaward side such as Light houses, Port, harbors, School Hospital, Ice Plant and Community Hall and like.

- G. The respondents have failed to see that ecologically sensitive features like sand dunes, turtle nesting grounds, seagrass beds have not been marked.

Reply by PCZMA

The draft Coastal Zone Management Plans (CZMP) maps for Puducherry and Karaikal have been prepared using the approved CZMP database in accordance with the CRZ Notification of 2011. The High Tide Lines (HTLs), Low Tide Lines (LTLs), and Ecologically Sensitive Areas (ESAs) were provided by NCSCM.

- H. The respondents have failed to see that no written plan has been published. Written plan detailing each map, containing the plan has not been uploaded.

Reply by PCZMA

The draft Coastal Zone Management Plan report for the Union Territory of Puducherry, prepared under the CRZ Notification of 2019, has been uploaded to the websites of the PPC and PCZMA.

- I. The respondents have failed to see that the difference between the previous map and the present map has not been provided. Without this information, it is not possible for people to appreciate the changes in the maps.

Reply by PCZMA

The draft Coastal Zone Management Plan (CZMP) maps for Puducherry and Karaikal, uploaded in March 2023, May 2024, and October 2024, are now available for public viewing on the website.

J. The respondents have failed to see that the 1:4000 scale maps have not been uploaded for scrutiny and only 1:25,000 scale maps have been prepared or uploaded for comments.

Reply by PCZMA

As per the CRZ Notification, 2019 para 6 (iii) states;

- *The coastal States and Union territories shall prepare draft CZMP in 1:25,000 scale map identifying and classifying the CRZ areas within the respective territories in accordance with the guidelines given in Annexure-IV to this notification, which involve public consultation. All developmental activities listed in this notification shall be regulated by the State Government, Union territory administration, the local authority or the concerned Coastal Zone Management Authority within the framework of such approved CZMP, as the case may be, in accordance with provisions of CRZ Notification 2019.*
- *CZMP maps in 1:25000 scale only uploaded and the same was for public consultation after approval of 1:25000 scale the Local level CZMP maps will be prepared for the use of local bodies and other agencies to facilitate implementation of the Coastal Zone Management Plans.*

K. The respondents have failed to see that erosion zones have not been marked despite the judgment of this Hon'ble Tribunal in CH Balamohan v. Union of India supra.

Reply by PCZMA

As per the Hon'ble NGT Southern Bench order dated 11.04.2022 in the OA No. 04 of 2013 with appeal No. 18 of 20217 filed by C.H Balamohan the Government of Puducherry has prepared Shoreline Changes Maps for the UT of Puducherry through NCSCM and Shoreline Management Plan for UT of Puducherry by National Centre for Coastal Research (NCCR), Chennai Both plans are now available on the website for public comments.

- L. The respondents have failed to see that conducting public hearing based on incomplete maps is illegal and defeats the very purpose of the CRZ Notification, 2019.

Reply by PCZMA

The draft Coastal Zone Management Plan (CZMP) maps for Puducherry and Karaikal have been prepared as per the provision of CRZ Notification, 2019. The public hearing is mandatory for finalizing the CZMP before submitted to MoEF & CC approval

CZMP will regulate all the developmental in the Coastal areas of UT of Puducherry also to conserve and protect the unique environment of coastal stretches and marine areas, besides livelihood security to the fisher communities and other local communities in the coastal areas and to promote sustainable development

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Original Application No. 283 of 2024
(SZ)**

In the Matter of

N. Malayanathan

...Petitioner

v.

Puducherry Coastal Zone Management
Authority and Ors

.... Respondent

**STATUS REPORT ON BEHALF OF
RESPONDENT 1
(ADOPTED BY RESPONDENT 2&3)**

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